श्री सतीश चन्द्र मिश्राः सभापति महोदय, मैं मंत्री जी से पूछना चाहता हूं कि ...(**व्यवधान**)...

MR. CHAIRMAN: I have already gone to the other question. ...*(Interruptions)*... No, no; it will become a practice. ...*(Interruptions)*... I have already gone to the other question. ...*(Interruptions)*... No, no; it will become a practice. ...*(Interruptions)*...

श्री सतीश चन्द्र मिश्राः सर, मैं कहना चाहता हूं कि ...(**व्यवधान**)... 'जय भीम' बोलने पर किसी स्टूडेंट की पी.एच.डी. की डिग्री रोक दी गई, क्या इसके बारे में माननीय मंत्री जी बताएंगे? ...(**व्यवधान**)... उन लोगों ने वहां पर 'जय भीम' बोल दिया, तो उनकी पी.एच.डी. की डिग्री रोक दी गई। ...(**व्यवधान**)...

MR. CHAIRMAN: No, no; it will become a practice. ...*(Interruptions)*...

श्री सतीश चन्द्र मिश्राः यह कौन-सा देश है, जिसमें 'जय भीम, जय भारत' कहने पर पी.एच.डी. डिग्री रोक दी जाती है? ...(**व्यवधान**)...

MR. CHAIRMAN: No, no; you take note of, Javadekarji....*(Interruptions)*... Q. No. 96, Shri Narayan Lai Panchariya ...*(Interruptions)*...

श्री प्रकाश जावडेकरः मैं इस बात की जरूर जांच करूंगा। मैं आपसे कहना चाहता हूं कि मैं अन्याय नहीं होने दूंगा। ...(**व्यवधान**)...

Assessing learning level of children

*96. SHRI NARAYAN LAL PANCHARIYA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government has taken any steps to assess the learning levels of children;

(b) if so, the details thereof, State-wise and if not, the reasons therefor; and

(c) the details regarding learning levels of children in Rajasthan and the relative position of the State *vis-a-vis* other States?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI PRAKASH JAVADEKAR): (a) to (c)A Statement is laid on the Table of the House.

Statement

(a) and (b) Yes, Sir. In order to increase focus on quality of elementary education, the Central rules to The Right of Children to Free and Compulsory Education Act (RTE) Act, 2009 have been amended on 20th February, 2017 to include reference on class-wise, subject-wise Learning Outcomes. The Learning Outcomes for each class in Languages (Hindi, English and Urdu), Mathematics, Environmental Studies, Science and Social Science up to the elementary stage (classes 1 to 8) have, accordingly, been finalized and shared with all States and UTs. Learning outcomes have been translated in different

languages and serve as a benchmark for student's capabilities to be achieved in each subject & class.

To assess the learning levels of the students in Classes 3, 5 and 8 National Council of Educational Research and Training (NCERT) conducted the National Achievement Survey (NAS) on 13th February, 2017 in which approximately 22 lakh children across the country participated. NAS at the elementary level was based on the Learning Outcomes developed by the NCERT. The design and implementation of the survey included in its ambit the school leaders, teachers and the whole network of officials at the Cluster, Block, District Institute of Education and Training (DIET), State Council of Educational Research and Training (SCERT) and the Directorates of Education in the different States/ UTs. The state-wise performance for the classes 3, 5 and 8 is given in the Annexure (*See* below).

NCERT similarly conducted NAS for class 10 on February 05, 2018. The survey tools used multiple test booklets in Mathematics, Modern Indian Language, English, Sciences and Social Sciences. The attainment of the learning levels of nearly 15 lakh students was assessed. District report cards (provisional) for NAS 2018 for class X have been released and are available on MHRD website.

(c) The position of Rajasthan with respect to National average is fairly high across all the three grades and also across all subjects at elementary level. The subjects assessed were Environmental Science, Language, and Mathematics in Grades 3 and 5 and in Grade 8 Language, Maths, Science and Social Science. The subject-wise details regarding the performance of Rajasthan at elementary level can be seen at *http://www.ncert.nic.in/programmes/NAS/pdf/state/Raiasthan.pdf.*

Annexure

The State-wise performance for the classes 3, 5 and 8

Sl. No.	States /UTs	Average in percentage (%)		
		Class 3	Class 5	Class 8
1	2	3	4	5
	National	65.7	56.0	46.8
1.	Andaman and Nicobar	62.0	52.0	39.0
2.	Arunachal Pradesh	49.3	41.7	36.8
3.	Andhra Pradesh	75.3	65.0	51.3
4.	Assam	70.3	61.7	51.0
5.	Bihar	64.3	55.7	48.5

1	2	3	4	5
6.	Chandigarh	73.3	67.0	53.0
7.	Chhattisgarh	62.3	51.7	45.3
8.	Dadra and Nagar Haveli	68.0	62.0	52.0
9.	Daman and Diu	61.3	46.7	38.5
10.	Delhi	55.7	48.3	39.3
11.	Goa	63.0	49.0	42.3
12.	Gujarat	68.0	58.0	54.3
13.	Haryana	61.3	51.0	44.5
14.	Himachal Pradesh	65.3	55.3	45.0
15.	Jammu and Kashmir	61.3	54.3	38.0
16.	Jharkhand	67.3	60.3	54.8
17.	Karnataka	75.7	68.7	54.5
18.	Kerala	73.3	65.7	47.8
19.	Lakshadweep	56.0	47.3	36.0
20.	Madhya Pradesh	65.7	53.3	45.5
21.	Maharashtra	68.0	56.3	46.3
22.	Manipur	69.7	58.7	44.8
23.	Meghalaya	59.7	45.3	39.3
24.	Mizoram	66.7	48.7	36.8
25.	Nagaland	65.0	49.7	37.3
26.	Odisha	62.0	54.0	45.5
27.	Puducherry	60.0	51.3	34.3
28.	Punjab	58.7	48.0	39.3
29.	Rajasthan	74.0	68.0	62.3
30.	Sikkim	56.7	45.7	39.3
31.	Tamil Nadu	63.3	53.0	40.3
32.	Tripura	64.3	55.0	42.8
33.	Telangana	68.0	55.7	42.0

1	2	3	4	5
34.	Uttar Pradesh	57.7	50.7	44.3
35.	Uttarakhand	69.7	61.3	48.5
36.	West Bengal	72.3	52.7	43.3

Source: http://ncert.nic.in/

श्री नारायण लाल पंचारियाः सभापति महोदय, मैं आदरणीय प्रधान मंत्री, श्री नरेन्द्र भाई मोदी जी और माननीय मानव संसाधन विकास मंत्री, श्री प्रकाश जावडेकर जी का धन्यवाद करना चाहता हूं कि उनके नेतृत्व में वर्तमान सरकार ने 'समग्र शिक्षा योजना' का शुभारंभ किया है, जिससे शिक्षा के सभी आयामों को नई दिशा दी जा रही है। साथ ही, मैं माननीय मंत्री जी से यह भी कहना चाहूंगा कि बच्चों के ज्ञान का स्तर सुधारने के लिए यह आवश्यक है कि हम न केवल छात्रों पर ध्यान दें, बल्कि शिक्षकों के प्रशिक्षण आदि पर भी ध्यान दें। समय के साथ शिक्षा के क्षेत्र में जो बदलाव आ रहा है, हमें शिक्षकों को उसके अनुसार तैयार करने की आवश्यकता है। मैं जानना चाहता हूं कि क्या सरकार इस दिशा में कोई ठोस कदम उठा रही है?

श्री प्रकाश जावडेकरः मैं आपको बताना चाहता हूं कि सबसे दुखद बात यह है कि पिछले अनेक सालों में जो यह निर्णय हुआ कि परीक्षा ही नहीं लेंगे, 'no detention' नहीं होगा, उसके कारण आज परीक्षा का भय खत्म हो गया। परीक्षा का भय खत्म होने से जवाबदेही भी गई। इस कारण आज यह चित्र सर्वे आफ्टर सर्वे देखने को मिलता है कि चाहे प्राइवेट हो या पब्लिक, आठवीं के छात्र को पांचवीं का गणित नहीं आता और सातवीं के बच्चे को चौथी का पाठ पढ़ना नहीं आता। मैं कहना चाहता हूं कि अगर यह स्थिति है, तो यह खराब है। हमने इसकी सच्चाई जानने के लिए एक National Assessment Survey किया, जिसमें हमने सभी सरकारी एजेंसियों की सहायता से तीसरी, पांचवीं, आठवीं के 22 लाख छात्रों का 13 नवंबर को एक ही दिन में बहुत अच्छा सर्वे किया। मैं आपको बताना चाहता हूं कि उसको अंतर्राष्ट्रीय संस्थाओं ने भी बहुत अच्छे से स्वीकार किया। दसवीं कक्षा के 15 लाख छात्रों का सर्वे किया गया, जो कि एक वर्ल्ड रिकॉर्ड है, इतना बड़ा सर्वे कभी नहीं हुआ। अब हमने उस सर्वे के आधार पर शिक्षा में डिस्ट्रिक्ट-वाइज़ सुधार करने की योजना बनाई है। आपको भी मैंने भेजा है कि आपके डिस्ट्रिक्ट में क्या है। अभी जिन लोगों को नहीं मिला होगा, उन लोगों को मैं फिर से भेजूंगा। मैं आपको यह भी बताना चाहता हूं कि जैसे राजस्थान राज्य है, तो हमने हर राज्य का प्रोफाइल तैयार किया है और ऐसी प्रोफाइल आपको भी मिलेगी।

श्री नारायण लाल पंचारियाः सर, मेरा दूसरा प्रश्न है कि प्रायः शिक्षकों को गैर-शिक्षा के कार्यों में लगा दिया जाता है, जिससे बच्चों की पढ़ाई में काफी हानि होती है। मैं जानना चाहता हूं कि क्या इस विषय पर सरकार ने कोई नीति बनाई है, जिससे शिक्षक केवल बच्चों को पढ़ाने पर ही ध्यान दें?

श्री प्रकाश जावडेकरः मैं आपको बताना चाहता हूं कि शिक्षकों का मुख्य काम बच्चों को पढ़ाना ही है। हमने अभी उसके learning outcomes भी तैयार किए हैं, क्योंकि अभी तक यह ही निश्चित नहीं था कि बच्चों को क्या पढ़ाना है। इस योजना में पहली, दूसरी, तीसरी कक्षा में हर वर्ष में हर विषय का क्या ज्ञान होना चाहिए, यह भी दिया गया है और उसे टीचर कैस अचीव करे, यह भी सिखाया गया है।

मैं आपको बताना चाहता हूं कि यह Concurrent Subject है, इसलिए प्राइमरी शिक्षा में राज्य सरकारों का अधिकार होता है। हमने सभी को सूचित किया है कि वे अन्य कामों में न जाएं।

Fresh documentary requirement for issuance of H-1B visa

*97. SHRI ANAND SHARMA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to the new norms recently notified by the USA mandating fresh documentary requirements for issuance of H-1B visa;

(b) if so, whether Government has made any assessment on the adverse impact of the tightening of norms on movement of Indian IT professionals and their employment at contracting USA companies; and

(c) whether Government proposes to formally take up this issue with the USA authorities to simplify the norms and reduce the burden on H-1B visa applicants and IT companies?

THE MINISTER OF EXTERNAL AFFAIRS (SHRIMATI SUSHMA SWARAJ): (a) to (c) A Statement is laid on the Table of the House.

Statement

(a) to (c) On 18 April 2017, U.S. President Trump issued an Executive Order (EO) titled "Buy American and Hire American", which requires different arms of the U.S. Administration to suggest reforms to the H-1B visa programme. This process is still underway and no comprehensive changes have been made to the work-visa programmes so far.

The US Administration has taken some steps towards stricter enforcement of the work visa programmes. These include, *inter alia,* placing the burden on the petitioner to demonstrate that the beneficiary is employed in a third-party worksite for a specific assignment in a specialty occupation; applying the same level of scrutiny to both original petitions and extension requests; issue of memos by U.S. Citizenship and Immigration Services (USCIS) on multiple H-1B filings; and full discretion to USCIS adjudicators to deny an application or petition without prior filing of a Request for Evidence (RFE) or Notice of Intent to Deny (NOID) in certain cases on the basis of initial evidence. Some of these measures would necessitate additional documents on the part of the petitioner or applicant.

Government of India has closely consulted with all stakeholders and engaged with the U.S. Administration and Congress at all levels on all issues relating to movement of